

Annexure – 7

Name of the corporate debtor: Veekay Polycoats Limited; Date of commencement of CIRP: 01-03-2019; List of creditors as on: 25-07-2019

Sr. No	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Office of the Assisstant Commissioner		VK/B/002	16-Mar-19	26293371	26293371	Operational	NA	NA	NA	NA	NA	NA	0	NA	
2	Employees Provident Fund Organisation		VK/E/001	17-08-2020	1,10,48,422.00	0	Operational	NA	NA	NA	NA	NA	NA	1,10,48,422.00	NA	

Sd/-
Vivek Raheja
Resolution Professional of
Veekay Polycoats Limited
IP Registration Number: IBBI/IPA-001/IP-P00055/2017-18/101
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